

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4101
ANSWERED ON:20.03.2015
SERVICE TAX EVASION BY CORPORATES
Venkatesh Babu Shri T.G.;Venugopal Dr. Ponnusamy

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has taken note of Public Sector Undertakings (PSUs) including Navratna PSUs, Railways and Private Sector companies having outstanding Service Tax dues.
- (b) If so, the details thereof during the last three years, PSUs/Company –wise;
- (c) Whether the Government has initiated any probe against the defaulting PSUs/ Private Companies;
- (d) If so, details thereof and outcome thereon; and
- (e) Other steps taken/being taken by the Government to recover all outstanding dues and also curb such practices?

Answer

MINISTER OF STATE FOR FINANCE (SHRI JAYANT SINHA)

- (a) to (e) The information is being collected and will be laid on the Table of the House.